NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/633/ (IB)/2017

NAME OF THE PETITIONER(S)

: SANJAY STEEL SYNDICATE

NAME OF THE RESPONDENT(S)

: SEO YEONG DIETECH PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Seo years dietech purits.

States: Manager-Account

Name: S-Stiniusan

Sign: Figurn

2). AND MERATHIA

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Applicant

ORDER

Shri Anant Merathia, counsel for applicant present. Shri S Srinivasan, Manager-Accounts representing the respondent company present and stated that the respondent is intending to settle the matter with the petitioner and prayed time for making submissions. Time extended at request. Put up on 24.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)